

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 425
IA/95/ND/2024 IN IB/252/ND/2019

IN THE MATTER OF:

Seitz gmbh	...	Applicant
Versus		
Seitz India Pvt Ltd	...	Respondent

Under Section 9 (IBC).

Order delivered on 29.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Shri Atul Kr Kansal

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **22.05.2024**.

Sd/-
(Court Officer)